

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/29/2016
NAME OF THE PETITIONER(S) : V. Ramasamy & 11 others
NAME OF THE RESPONDENT(S) : Raji Feeds Private Limited & 28 others
UNDER SECTION : 397/398 r/w 111(4) and 247

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. Kirthik Seshadri
N.P. Vijaykumar
R. Pradeep

Counsel for petitioners

R. Pradeep
For Counsel for Thoms

ORDER

Counsel for petitioner present and filed his written submissions. Time extended at request for submitting oral submissions. Put up on **04.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)